

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1919

ANSWERED ON:11.12.2008

LOSS OF RAILWAY PROPERTY DUE TO GUJJAR AGITATION

Patel Shri Kishanbhai Vestabhai; Sai Shri Nand Kumar; Singh Kunwar Rewati Raman; Singh Shri Sugrib; Yerrannaidu Shri Kinjarapu

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have made any assessment of loss suffered during Gujjar agitation in the country;
- (b) if so, the details of railway property damaged by the agitators and the loss of revenue due to disruption of train services;
- (c) whether the Railways have identified the persons responsible for causing such damages;
- (d) if so, the details thereof, and
- (e) the expenditure incurred by the Indian Railways on maintenance of such damaged railway property?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (DR. R. VELU)

(a) (b) & (e) : Yes, Sir. During the Gujjar agitation, Railway Property worth approximately Rs.788 crore was damaged and revenue worth approximately Rs. 81.53 crore was lost due to cancellation / part cancellation, diversion, disruption of train services in Eastern, North Eastern, Northern, North Central, North Western, West Central and Western Railways.

(c) & (d) : Northern Railway have registered a case against 34 persons vide Crime No. 19/08 under various sections of the IPC and Railways Act. In North Central Railway, six cases were registered in 2007 against agitators in which 22 persons were arrested. All these cases are under trial in the court of the SDM/Chhata. In addition, one case registered by the Government Railway Police, Gangapur vide crime 25/07 was closed on 10.7.2007 by the Sessions Court/ Gangapur. In the year 2008, 6 cases were registered against 29 agitators identified to be responsible for damage to railway property, by the Government Railway Police which is investigating the case. Case has been registered vide crime No. 188/08 under various sections of the IPC and Railways Act.

In North Western Railway, 35 agitators (25 female and 10 male) who were involved in damaging Railway property, were arrested by Civil Police, Bandikui. A case has been registered vide crime No. 331/08 The Government Railway Police, Bandikui also arrested 4 persons and booked a case vide crime No. 25/08.